

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**3. Interlocutory Application (IBC)(Plan)/15/2024 in C.P.  
(IB)/619(MB)2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

**NAME OF THE PARTIES:- Avinash Ambikaprasad Shukla  
IN THE MATTER OF  
Karnataka Bank Limited  
V/s  
Paras Commercial Centre Private  
Limited**

**Section: 30 U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**Interlocutory Application (IBC) 15 of 2024:- Counsel, Yahya  
Batatawala a/w Krushi Shah appeared for the Applicant/RP. List this  
matter on **07.05.2024**.**

**Sd/-**

**ANIL RAJ CHELLAN  
Member (Technical)**  
*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER  
Member (Judicial)**